

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(IB)-490(PB)/2020

IN THE MATTER OF:

Navair International Pvt Ltd
Vs
Entertainment City Ltd.

... Applicant / Petitioner
... Respondent

Under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 15.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ankur Aggarwal, Adv.

ORDER

For order see, CP. No. (IB)-410(PB)/2019.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)